

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/CAA/88, 89, 90/2017

NAME OF THE TRANSFEROR

: KG FINANCIAL SOFTWARE PVT LTD

KG SOFTWARE PVT LTD

NAME OF THE TRANSFERRE

: KG INFORMATION SYSTEMS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.P. Vijay kunar R. Psadeep

Counted for Petition R.P.

ORDER

Heard. Order is reserved.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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